

38

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 721
(To be answered on the 28th April 2016)

NOISE POLLUTION AT AIRPORTS

721. SHRI VENKATESH BABU T.G.

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government is aware that the noise created by aircraft at the Indira Gandhi International and other airports in the country is affecting the health of residents of nearby areas;
- (b) if so, the remedial measures taken by the Directorate General of Civil Aviation to reduce the noise pollution levels;
- (c) whether the National Green Tribunal (NGT) has directed the Government to file a report on noise level standards for airport zones and to restrict night flying at airports;
- (d) if so, the action taken by the Government on the directive of NGT; and
- (e) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) & (b): Reducing the effect of aircraft noise on people and communities is one of the major objectives of International Civil Aviation Organisation (ICAO). To address the aircraft noise related issue in an objective manner, Directorate General of Civil Aviation issued Civil Aviation Requirements (CAR) which provides the general requirements, procedures and practices to be adhered to by the stakeholders in order to manage the noise generated from aircraft operations inside and in the vicinity of all airports and to reduce its adverse impact on human beings and the environment without hampering the sustainable growth of the industry.

(c) to (e) As per the direction of NGT, a status report on aircraft noise standards for airports including IGI Delhi airport was filed in March, 2016.

No direction has been given to restrict night flying at airports. However, NGT has directed to submit a synopsis on restrictions on night flying before the next date of hearing on 29.04.2016.